

ITEM NO.9

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1808/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SACHCHE LAL @ TERSU

Respondent(s)

Date : 22-07-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

M/S. V. Maheshwari & Co., AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly represented.

Records not received. Issue D.O. letter in this regard for requisition of records as per rules.

List again on 06.09.2022.

S.P.S. LALER
Registrar

pm